

(c) the quantum of assistance sought and the response of World Bank in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Government of Madhya Pradesh have not sent any scheme to Planning Commission for eradicating poverty with World Bank Aid. However, Government of India and the World Bank have agreed to take up a District Poverty Initiatives Project (DPIP) for assisting district level initiatives for poverty alleviation in selected districts of Madhya Pradesh among districts of other three States.

(b) DPIP is a Project which aims to create conditions for sustainable development through increasing local institutional capacity and strengthening district-level planning. Promoting decentralisation, strengthening community participation and ensuring sustainability are to be the guiding principles of this project. The project has three components: the first one Area Development is to focus all interventions related to land upgradation and proper utilisation of natural resources. The second component is establishing social funds which would allow for swift and efficient response to demands for implementation of small projects at village level. The third component capacity building will aim at improving the skills of relevant personnel and strengthening Government and civil institutions.

(c) The likely credit amount in this Project is about US\$ 500 millions.

[Translation]

Setting up of a Sub-Station

5158. SHRIMATI KAMAL RANI : Will the PRIME MINISTER be pleased to state :

(a) whether construction of 33 K.V.A. sub-station under Naunapur A-Feeder in Sujaur village, Pukhraya Tehsil of Kanpur Dehat in Uttar Pradesh has been stopped; and

(b) if so, the reasons therefor and the measures taken in this regard so far ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) No, Sir. The construction of the said sub-station at Naunapur had not started and hence the question of its stoppage does not arise.

(b) Does not arise.

[English]

Acquisition of Hyderabad House

5159. SHRI K.S. RAYADU : Will the PRIME MINISTER be pleased to state :

(a) the amount paid by the Union Government to the Government of Andhra Pradesh as compensation for acquiring Hyderabad House;

(b) whether Union Government have provided any alternative piece of land in Delhi, in lieu of Hyderabad House to the Government of Andhra Pradesh;

(c) if so, the area of the land; and

(d) whether the Government of Andhra Pradesh has been given possession of that land ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) No monetary compensation has been paid to the Government of Andhra Pradesh in lieu of Hyderabad House.

(b) to (d) Yes, Sir. A plot of land measuring 7.56 acres has been allotted to the Government of Andhra Pradesh, out of which 6.26 acres has since been handed over to the Government of Andhra Pradesh.

Indira Awas Yojana

5160. SHRI P.C. THOMAS :
SHRIMATI M. PARVATI :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government propose to involve MPs and other public representatives in the implementation of Rural Development Schemes particularly in Indira Awas Yojana;

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b) The Government is implementing its rural development programmes, particularly Indira Awas Yojana through District Rural Development Agencies/Zilla Parishads. As per the guidelines, all M.Ps, MLAs and MLCs of the district are the members of the Governing Body of DRDA. Two ex-MPs and two ex-MLAs are also members of the Governing Body of DRDA by rotation in alphabetical order for one year each.